

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 603/1993
M.A. NO. 746/1993
M.A. NO. 1406/1993
M.A. NO. 1524/1993

(V)

New Delhi this the 6th day of July, 1998.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI N. SAHU, MEMBER (A)

1. Association of Graduate Engineers
Civil Construction Wing,
All India Radio,
Sixth Floor, Loknayak Bhawan,
New Delhi-110003.
2. A. K. Sachdeva S/O B. K. Sachdeva,
GP/101, Pitampura,
New Delhi-110034.
3. Mrs. Usha Gupta W/O Rajesh Gupta,
Pocket-1, Phase-1,
Mayur Vihar,
New Delhi. Applicants

(By Shri D. C. Vohra, Advocate)

-Versus-

1. Union of India through
Secretary, Ministry of Information
Broadcasting,
Shastri Bhawan,
New Delhi-110001.
2. Director General, All India Radio,
Civil Construction Wing,
Second Floor, PTI Building,
Sansad Marg,
New Delhi-110001.
3. Union Public Service Commission
through its Chairman,
Dholpur House,
Shahjahan Road,
New Delhi-110011. Respondents

JK (By Shri P. H. Ramchandani, Advocate)

O R D E R (ORAL)

Shri Justice K. M. Agarwal :

The learned counsel for applicant states that this OA has become infructuous and accordingly wants it to be dismissed as withdrawn. Accordingly, this application is hereby dismissed as withdrawn. No costs.

JK

(K. M. Agarwal)
Chairman

/as/

Narain Singh
(N. Sahu)
Member (A)